

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 3106
ANSWERED ON- 13/12/2024

OVERSEAS CITIZEN OF INDIA CARDS

3106. SHRI ANIL YESHWANT DESAI

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether it is a fact that the Government has issued Overseas Citizen of India (OCI) cards to the persons of Indian origins settled in other countries to visit India without requirement of any other documents;**
- (b) if so, the details thereof;**
- (c) the procedure to obtain duplicate OCI card from Indian embassy for quick return to India in the event of loss of OCI card in third country;**
- (d) the guidelines issued to Indian embassies to help stranded OCI card holders in third countries; and**
- (e) the number of such cases reported during last three years, year-wise?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a & b) Overseas Citizen of India (OCI) card is a lifelong visa issued to the persons of Indian origin and their entitled family members as per guidelines prescribed by Ministry of Home Affairs. OCI Cardholders can travel to India any number of times without any restriction on the period of stay, provided that they carry valid travel document (Passport) issued by the country of their current citizenship/nationality.

(c) In the event of loss of OCI card of an individual, he/she can apply for reissue of OCI card at the website <https://ociservices.gov.in/> under OCI miscellaneous services.

(d) Indian Missions/Posts abroad facilitate and render all possible assistance whenever such cases are brought to their notice. OCI card holders are expected to approach the Embassy/Consulate within the jurisdiction of their current place of stay abroad to resolve such matters.

(e) No such data is available with this Ministry.
